

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

01.12.2017

O.A./260/694/2013

REJOINDER NOT FILED

BHARAT KUMAT BARIK

-V/S-

CENTRAL WATER COMMISSION

ITEM NO:25

FOR APPLICANTS(S) Adv. :

Mr. D.K.Mohanty

FOR RESPONDENTS(S) Adv.:

Mr. S.K.Patra

Notes of The Registry	Order of The Tribunal
	<p>Mr. D.K.Mohanty, Ld. Counsel for the applicant, seeks to withdraw this O.A. as the applicant wants to pursue his residual grievances before the authorities. Prayer is allowed.</p> <p>O.A. is disposed of being withdrawn.</p> <p>Interim order granted by this Tribunal stands vacated.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: center;">RK</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p>  